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Title: Regarding alleged police brutality on students in Odisha.

SHRI SAPTAGIRI SANKAR ULAKA (KORAPUT): Sir, Odisha is normally a peace-loving State but there are some events which happened in the recent past which is really worrying. Mamita Meher, a woman, was brutally murdered and buried near Kalahandi and allegedly the ... * is involved in this case. Previously, there was a double murder case, the Mahanga case, where the ... * is involved. In Pari case, again, one more Cabinet Minister is involved. Sir, right from 1983, there are many cases pending. There are eight rape cases in Odisha everyday.

Recently, on 10th, the NSUI, the student wing of the Odisha Pradesh Congress Committee, was holding a peaceful rally and demonstration. The police lathi-charged the students brutally, entered our Congress Office, and were hitting the doors and windows with iron rods. This is very discriminating.

सर, मैं आपके माध्यम से सरकार से अनुरोध करना चाहता हूँ कि इसकी ज्यूडिशल इनवेस्टिगेशन होनी चाहिए। जो कलप्रिट पुलिस वाले हैं, उन पर सेक्शन 307 लागू कर के कार्रवाई की जाए। जो छात्र इनजर्ड हैं, उनको मुआवज़ा दिया जाए। हम लोग यह अन्याय नहीं सहेंगे। ओडिशा बहुत पीसफुल स्टेट है। मुख्यमंत्री तक मैसेज़ ज़रूर जाना चाहिए। धन्यवाद। ... (व्यवधान)

माननीय अध्यक्ष : आपको विधान सभा में जाना चाहिए।

... (व्यवधान)

